

- (a) whether Government has fixed any target for construction, repair and upgradation of highways for the years 2012-13;
- (b) if so, the details thereof;
- (c) the details of highways in kms. constructed till date; and
- (d) whether Government is satisfied with the result achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (d) The scheme-wise details of targets fixed for construction/development of the National Highways (NHs) during the financial years 2011-12 and 2012-13 and achievements thereof are as under which are reasonably satisfactory:—

Year	NHDP		Non-NHDP	
	Target (km)	Achievement (km)	Target (km)	Achievement (km)
2011-12	2500	2248	3946	4057
2012-13	3000	610*	3089	1120*

*Upto June, 2012.

CBI investigation into Lucknow-Muzaffarpur Highway project

†1059. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the investigation panel of the Ministry has recommended for CBI probe in the corruption cases against the private contractor engaged in construction of Lucknow-Muzaffarpur Highway project;
- (b) if so, the facts in this regard and whether the case has been referred to CBI for investigation; and
- (c) if so, the time when this case was handed over to CBI?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) Department of Economic Affairs, Ministry of Finance have forwarded a report of the World Bank's Institutional Integrity unit alleging that some companies executing World Bank Funded projects have committed sanctionable practices. The matter is under examination.

- (b) and (c) Do not arise.

†Original notice of the question was received in Hindi.